CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

IA No. 2/IA/2025 in Petition No. 45/GT/2016 (on remand from APTEL)

Subject: Determination of generation tariff for the period 2014-19 for

Bongaigaon Thermal Power Station Unit-I (750 MW) for the period from the anticipated COD of 21.3.2016 to 31.3.2019. (IA has been filed for seeking hearing of the Petition pursuant to the decision of

APTEL dated 19.11.2024 in Appeal No. 137/2019.

IA No. 3/IA/2025 in Petition No. 243/GT/2017

Subject: Petition for determination of tariff of Bongaigaon Thermal Power

Station (750 MW) for the period from date of commercial operation of Unit-I (1.4.2016) to 31.3.2019. (IA has been filed for re-listing the Petition, along with Petition No. 45/GT/2016 for re-hearing, pursuant

to the decision of APTEL)

IA No. 4/IA/2025 in Petition No. 409/GT/2020

Subject: Petition for approval of tariff of Bongaigaon Thermal Power Station

(750 MW) for the period from 1.4.2019 to 31.3.2024. (IA has been filed for re-listing the Petition, along with Petition No. 45/GT/2016 for

re-hearing, pursuant to the decision of APTEL.

Petitioner : NTPC

Respondent : Assam Power Distribution Company Ltd & 6 ors.

Date of Hearing: 17.4.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present: Ms. Swapna Seshadri, Advocate, NTPC

Ms. Ritu Apurva, Advocate, NTPC

Shri Karthikeyan Murugan, Advocate, NTPC

Shri Avijit Roy, Advocate, APDCL

Shri Sunil Kumar Sharma, Advocate, APDCL Ms Mallika Sharma Bezbaruah, Objector Shri Hemanta Madhab Sharma, Objector

Mr. Parimal Piyush, NTPC Mr. Saurav Lalhal, NTPC

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for hearing. Accordingly, the Commission adjourned the matter.



2. The Petition will be listed for hearing on **22.5.2025** at **2:30 PM**. Accordingly, the IAs seeking re-listing of these matters pursuant to the decision of APTEL dated 19.11.2024 are disposed of.

By order of the Commission

Sd/-(B Sreekumar) Joint Chief (Law)